

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOTHERN ZONE, CHENNAI**

**Original Application No. 136/2025**

**Old no OA 316 of 2025 in PB**

**In re:** News item titled "Faecal coliform in Puducherry's Thengaithittu, Kuruchikuppam beaches exceed safe limits, appearing in The Hindu dated 09.06.2025

**PAPER BOOK – I**

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Through



**Mr. Ramaswamy Meyyappan**  
Government Advocate  
Government of Puducherry  
Madras High Court Campus  
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**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION NO. 136/2025**

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**News item titled "Faecal coliform in Puducherry's Thengaithittu,  
Kuruchikuppam beaches exceed safe limits, appearing in The Hindu dated  
09.06.2025**

Vs

Central Pollution Control Board & Ors

1. Central Pollution Control Board (CPCB),  
Through its Member Secretary  
Parivesh Bhawan, East Arjun Nagar,  
Delhi-110032
2. Puducherry Pollution Control Committee,  
Through its member Secretary  
3rd Floor, Housing Board Complex,  
Anna Nagar, Puducherry – 605 005
3. District Magistrate, Puducherry  
I - Floor, New Revenue Complex, Vazhudavoor Road,  
Pettaiyanchathiram,  
Puducherry - 605 009.
4. Ministry of Environment, Forest and Climate Change,  
Regional office  
Integrated Regional Office, 1st and 2nd Floor, Handloom  
Export Promotion Council, 34, Cathedral Garden Road,  
Nungambakkam, Chennai – 34

....Suo Moto

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DR. B. KAVESAN  
SECRETARY  
PUDUCHERRY POLLUTION  
CONTROL COMMITTEE  
PUDUCHERRY

**AFFIDAVIT FILED BY THE MEMBER SECRETARY, PUDUCHERRY  
POLLUTION CONTROL COMMITTEE (RESPONDENT NO. 2) AND  
ADOPTED BY THE DISTRICT MAGISTRATE, PUDUCHERRY  
(RESPONDENT NO.3)**

I, Dr. N. Ramesh, S/o Natarajan, aged 57 years, Member Secretary, Puducherry Pollution Control Committee (PPCC), Puducherry, do hereby solemnly affirm and state as follows:

1. I respectfully submit that the Puducherry Pollution Control Committee (PPCC) carries out coastal water quality monitoring on a quarterly basis as part of the National Water Quality Monitoring Programme (NWMP), sponsored by the Central Pollution Control Board. Kalapet Beach, Kuruchikuppam Beach, and Thengaithitu Beach have been designated as sampling locations (Annexure I).
2. I respectfully submit that the physico-chemical parameters are analysed at the PPCC laboratory, while the microbiological parameters are tested by M/s. Chennai Mettex Lab Pvt. Ltd., a NABL-accredited laboratory.
3. I respectfully submit that the coastal water samples collected on 03.01.2024 indicated faecal coliform levels of 900 MPN at Thengaithittu Beach, 1600 MPN at Kuruchikuppam Beach, and 900 MPN at Kalapet Beach, all of which exceed the prescribed standard limit of 100 MPN/ml (Annexure II).

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**Dr. N. RAMESH**  
**MEMBER SECRETARY**  
**PUDUCHERRY POLLUTION**  
**CONTROL COMMITTEE**  
**PUDUCHERRY**

4. I respectfully submit that the elevated levels of faecal coliform were brought to the notice of the Chief Engineer, PWD, Government of Puducherry, through letter No. 450/PPCC/NWMP/Sci-I/2024/21 dated 30.04.2024, with the following requests (Annexure III):

- (i) To ensure proper disinfection of all 17 MLD STPs;
- (ii) To provide underground sewage connectivity to all households and commercial establishments; and
- (iii) To expedite the construction of the 15 MLD STP at Duprayapet.

5. I respectfully submit that the Chief Engineer, Public Works Department (PWD), was requested vide letter No. 450/ PPCC/ NWMP/ NGT/ MS/ 2025/ 754 dated 29.07.2025 to submit an Action Taken Report outlining measures to reduce faecal coliform levels at the three identified beaches (Annexure IV).

6. I respectfully submit that the Public Works Department (PWD) has undertaken the following measures to reduce faecal coliform levels:

- (i) A high-level meeting was convened on 11.06.2025 under the Chairmanship of the Hon'ble Minister for PWD to formulate a strategy for reducing faecal coliform levels in coastal waters.
- (ii) Disinfection processes are being effectively carried out in all three STPs—Lawspet, Dubrayapet, and Kanagan Eri.
- (iii) Efforts are underway to ensure sewer connections to all households and commercial establishments in the sewer

DR. N. RAMESH  
MEMBER SECRETARY  
PUDUCHERRY POLLUTION  
CONTROL COMMITTEE  
PUDUCHERRY

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*N. Ramesh*  
**Dr. N. RAMESH**  
**MEMBER SECRETARY**  
**PUDUCHERRY POLLUTION**  
**CONTROL COMMITTEE**  
**PUDUCHERRY**

areas. Public notices were also issued through newspapers to encourage timely connections. All underground drainage (UGD) connections in these areas are expected to be completed by September 2025.

(iv) The construction of a 15 MLD STP at Dubrayapet, intended to address the gap between sewage generation and treatment capacity, is scheduled for completion by September 2025. (Annexure V).

7. I respectfully submit that coastal water samples were collected on 02.07.2025 from Thengaithittu Beach, Kuruchikuppam Beach, and Kalapet Beach. The analysis report indicated faecal coliform levels of 84 MPN, 94 MPN, and 33 MPN, respectively. These values are within the prescribed standard limits for all three beaches. (Annexure VI).
8. I submit that the Joint Task Force, constituted under the Chairmanship of the Superintending Engineer (PWD), is making earnest efforts to connect the remaining 6,329 unconnected households to the Underground Drainage System. All households are expected to be connected by September 2025.
9. I shall comply with any further order(s) issued by the Hon'ble National Green Tribunal.



DEPONENT  
**Dr. N. RAMESH**  
**MEMBER SECRETARY**  
**PUDUCHERRY POLLUTION**  
**CONTROL COMMITTEE**  
**PUDUCHERRY**

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Dr. N. RAMESH  
MEMBER SECRETARY  
PUDUCHERRY POLLUTION  
CONTROL COMMITTEE  
PUDUCHERRY

**VERIFICATION**

Verified at Puducherry on 26<sup>th</sup> day of August 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and information as derived from the official records and nothing material has been concealed therefrom.

*N. Ramesh*

DEPONENT

**Dr. N. RAMESH**  
**MEMBER SECRETARY**  
**PUDUCHERRY POLLUTION**  
**CONTROL COMMITTEE**  
**PUDUCHERRY**

Solemnly affirmed at Puducherry  
On this day 26<sup>th</sup> the day of August 2025  
and signed his name in my presence



**SIGNED BEFORE ME**  
*K. Santhanakrishnan*  
**K. SANTHANAKRISHNAN, B.A., LL.B., B.Ed.**  
ADVOCATE & NOTARY PUBLIC  
GOVERNMENT OF INDIA  
Reg.No. 5826/08  
No.26, Second Cross Street,  
Thilagar Nagar, Pondicherry-605 009.  
*Autw m.s. 10/20/99*

**BEFORE THE NATIONAL**  
**GREEN TRIBUNAL, SOUTHERN**  
**ZONE, CHENNAI**

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**MEMBER SECRETARY,**  
**PUDUCHERRY POLLUTION**  
**CONTROL COMMITTEE**  
**(RESPONDENT NO. 2) AND**  
**ADOPTED BY THE DISTRICT**  
**MAGISTRATE, PUDUCHERRY**  
**(RESPONDENT NO.3)**

**RAMASWAMY MEYYAPPAN**  
**STANDING COUNSEL**  
**GOVERNMENT OF PUDUCHERRY**  
**9940188325**